GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1894 TO BE ANSWERED ON 03.03.2020

PMAY-G IN CHHATTISGARH

1894. SHRI VIJAY BAGHEL:

Will the Minister of RURAL DEVELOPMENTbe pleased to state:

- (a) the details of number of houses targeted to be constructed during the next three years under the Pradhan Mantri Awaas Yojana (Grameen) (PMAY-G) in Durg, Chhattisgarh;
- (b) the names of the villages identified for construction of the said houses in Durg along with the stages in which the said work is likely to be carried out by the Government; and
- (c) the details thereof?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (c): To achieve the objective of "Housing for All" by 2022, target is construction of 2.95 crore houses under Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) in Phases i.e 1 crore houses to be constructed in Phase1 (2016-17 to 2018-19) and 1.95 crore houses to be constructed in Phase II (2019-20 to 2020-22). The total number of eligible households in the Permanent Wait List (PWL) for providing assistance under PMAY-G in Durg district of Chhattisgarh, as on 27.02.2020, is 32,695. Out of which 19,574 houses have been sanctioned and 14,829 houses have been completed in Durg district. The block-wise Gram Panchayats (GPs) of Durg district of Chhattisgarh covered under PMAY-G are given at Annexure. As per the Framework of Implementation of PMAY-G, there are 7 stages for construction of houses namely house sanction, foundation, plinth, windowsill, lintel, roofcast and completed stages. The States/UTs, in the beginning of the financial year, decide the total number of installments (at least 3) and the amount in each installment to be paid to the beneficiary for house construction. All States/UTs must mandatorily pay the first installment at the time of sanction. Other than the first installment, the States/UTs shall have to map the remaining installments with the stages/levels of construction as per their decision. In State of Chhattisgarh, the installments are given in 4 stages i.e at the time of house sanctioned, plinth, roof cast and then last one on completion of the house.

STATEMENT IN REPLY TO PARTS (a to c) OF LOK SABHA UNSTARRED QUESTION NO. 1894 TO BE ANSWERED ON 03.03.2020 REGARDING PMAY-G IN CHHATTISGARH.

List of GP in Durg district of Chhattisgarh covered under PMAY-G. A total of 3 blocks are there in Durg district of Chhattisgarh.

Block: DHAMDHA

1	ACCHOLI	41HARDI	81 PANCHDEVRI
	ACCHOTI	42HASDA	82 PARASBOR
3	AGAR	43 HIRETARA	83 PARASCOL
4	AHERI	44HIRRI	84PARODA
5	AKOLA	45KANDAI	85 PARSADA
6	AKOLI	46KANDARKA	86PATHARIYA (D)
7	ARSI	47KANHARPURI	87PATHARIYA (S)
8	BAGDUMAR	48KAPSADA	88PENDRAWAN
9	BARHAPUR	49KARELI	89 PENDRI (G)
10	BASNI	50KHAIRJHETI	90 PENDRI (K)
11	BHANTAKOKRI	51 KHAJRI	91 PENDRITARAI
12	BHARNI	52 KHAPRI	92 PITORA
13	BIREBHAT	53 KHAPRI(G)	93 POTIYA (M)
14	BIREJHAR	54KHARRA	94 POTIYA (S)
15	BIRJHAPUR	55KHERDHA	95 PURDA
16	BIRODA	56KHILORAKALA	96RAHTADAH
17	BORI	57 KORIYA	97 RAJPUR
18	BORSI	58 LEHNGA	98RAKSA
19	СНЕЕСНА	59 LIMTARA	99 RINGNI
20	DAGANIYA	60 LITIYA	100RONDA
21	DANIKOKRI	61 MADIYAPAR	101 RUHA
22	DANIYA	62 MALPURIKALA	102 SAGNI
23	DARGAON	63 MALPURIKHURD	103 SALHE KHURD
24	DEVRI	64MATRA	104 SANKRA
25	DHABA	65 MEDESARA	105 SEMARIYA
26	DHAUR	66 MOHLAI	106 SEMARIYA(LITIYA)
27	DHAURABHATA	67 MOHNDI	107 SEVTI
28	DODKI	68 MOHRENGA	108 SILLI
29	DOMA	69 MUDPAR	109 SONESARAR
30	DUMAR	70 MURMUNDA	110SUKHRIKALA
31	FUNDA	71 MURRA	111 TARKORI
32	GADADIH	72 NANDANIKHUNDANI	112TEKAPAR
33	GHADAGHAT	73 NANDAURI	113 TEMRI
34	GHONTHA	74 NANDWAAY	114 THENGABHAT
35	GHOTWANI	75 NARDHA	115 TITURGHAT
36	GIRHOLA	76 NAWAGAON (S)	116TUMAKALA
37	GOBRA	77 NAWAGAON(P)	
38	GORHI	78 OTEBANDH	
39	GORPA	79 PAGBANDI	
40	GOTA	80 PAHRA	

Block: DURG

1	ACHOTI	25	DANDESARA	49	KONARI
2	ALBARAS	26	DHAABA	50	KOTNI
3	AMATI	27	DHANORA	51	KUTELABHATA
4	ANDA	28	DHAUR	52	KUTHREL
5	ANJORA	29	DUMARDIH	53	MACHANDUR
6	ANJORA (KH)	30	GANYARI	54	MAHMARA
7	ARASNARA	31	GUGSIDIH	55	MATWARI
8	BASIN	32	HANODA	56	MOHLAI
9	BELODI	33	JANJGIRI	57	NAGPURA
10	BHANPURI	34	JEVARA	58	NANKATHI
11	BHARDA	35	JHOLA	59	NIKUM
12	BHATGAON	36	KACHANDUR	60	PAUWARA
13	BHENDSAR	37	KARANJA BHILAI	61	PIPERCHEDI
14	BHOTHLI	38	KATRO	62	PISEGOAN
15	BIREJHAR	39	KHAMARIYA	63	PURAI
16	BODEGAON	40	KHANDA	64	RASMARA
17	BORAI	41	KHAPRI	65	RAVELIDIH
18	BORIGARKA	42	KHAPRI(K)	66	RISAMA
19	CHANDKHURI	43	KHEDAMARA	67	SAMODHA
20	CHANGORI	44	KHOPALI	68	SIRSA KHURD
21	CHIKHLI	45	KHURSUL	69	THANAUD
22	CHINGARI	46	KODIYA	70	TIRGA
23	CHIRPOTI	47	KOKDI	71	UMARPOTI
24	DAMONDA	48	KOLIHAPURI	72	UTAI
				73	VINAYAKPUR

1	AAGESARA	37	DIDABHATA (RANITARAI)	73	MAHUDA
2	AARASNARA	38	DIDAGA	74	MANIKCHOURI
3	ACHANAKPUR	39	FUNDA	75	MARRA
4	AKTAI	40	GABDI	76	MATANG
5	AMERI	41	GADADIH	77	MOTIPUR
6	AMLESHWAR	42	GATAPAR	78	NARDHI
7	AMLIDIH	43	GHUGAWA(K)	79	NAWAGAON
8	AOUSHAR	44	GHUGHWA	80	NIPANI
9	ARMARIKHURD	45	GONDPENDRI	81	ODRAGAHAN
10	ASHOGA	46	GUDHIYARI	82	PACHPEDI
11	AUNDHI	47	GUJERA	83	PAHANDA (A)
12	AUNRI	48	JAMGAON (M)	84	PAHANDA (JHA)
13	BATANG	49	JAMGAON ®	85	PAHANDOOR
14	BATHENA	50	JAMRAO	86	PANDER
15	BATREL	51	JARWAY	87	PARSAHI
16	BELAIDI	52	ЈНЕЕТ	88	PATORA
17	BELHARI	53	KANAKOT	89	PAUHA
18	BHANSULI (K)	54	KARELA	90	PEKARI
19	BHANSULI ®	55	KARGA	91	RAVELI
20	BHARAR	56	KARSA	92	RENGAKATHERA
21	BHOTHLI	57	KESRA	93	RUHI
22	BIJABHAT	58	KHAMARIYA (B)	94	SANKARA
23	BORENDA	59	KHAMRIYA (A)	95	SANTRA
24	BORID	60	KHARRA	96	SAWNI
25	BORWAY	61	KHOLA	97	SELUD
26	CHANGORI	62	KHOPEDIAH	98	SEMRI
27	СНАТА	63	KHUDMUDA	99	SIKOLA
28	СНІСНА	64	KHUDMUDI	100	SIPKONHA
29	CHULGAHAN	65	KIKIRMETA	101	SONPUR
30	CHUNKATTA	66	KOUHI	102	SORAM
31	DARBERMOKHALI	67	KUMHALY	103	SURPA
32	DEMAR	68	KURMIGUNDRA	104	TARIGHAT
33	DEWADA	69	LOHARSHI	105	TARRA
34	DHAMANA	70	MAGARGHATA	106	TELIGUNDRA
35	DHAUR	71	MAHAKAKALA	107	TEMRI
36	DHAURABHATA	72	MAHAKAKHURD	108	TULSHI
				109	UFRA